

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES

**LOK SABHA
UNSTARRED QUESTION NO.2088**

TO BE ANSWERED ON THE 29th July, 2016/ Shravana 7, 1938 (SAKA)

Bank Bonds to Electricity Boards

QUESTION

2088. SHRI V. ELUMALAI:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Reserve Bank of India (RBI) has provided some relief to banks holding bonds of debt ridden State Electricity Boards that were issued to them as part of the cleaning up exercise of these power utilities;
- (b) if so, the details thereof;
- (c) whether the banks have been allowed to keep Ujwal Discom Assurance Yojana (UDAY) scheme bonds under the held-to-maturity category; and
- (d) if so, the details thereof?

ANSWER

The Minister of State in the Ministry of Finance
(SHRI SANTOSH KUMAR GANGWAR)

(a) to (d): Reserve Bank of India has, vide its letter dated March 17, 2016 captioned 'UDAY (Ujwal Discom Assurance Yojana) Scheme for Operational and Financial Turnaround of Power Distribution Companies (Discoms)' advised banks that the bonds issued under the scheme will be allowed to be classified under held to maturity (HTM) category.
